(13)

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.63/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/416/2016
NAME OF THE COMPANY	International Paper APPM Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	391/394

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIVER GRANESH (POR LUV Iyer)	Advocata	yerassociates 143 gmail.com 9495968289	Vingh
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Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appara, solut	Casa	98487 W7808	#

Heard Sri Vivek Ganesh, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned Counsel for RoC & RD.

The Learned Counsel for RoC & RD undertakes to file specific clarification with regard to the prayer of the Petitioner Company within a week's time.

Post the case on 17.10.2017.

Member (T)

Member (J)